

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A No.148 of 1993

Date of decision: 7.7.1993

J Sahabuddeen

Applicant

Mr MR Rajendran Nair

Advocate for applicant

Versus

1 Inspector of Post Offices,
Nedumangad.

2 Senior Superintendent of
Post Offices,
Trivandrum South.

Respondents

Mr Joy George, ACGSC

Advocate for respondents

CORAM

Hon^{ble} Mr Justice C Sankaran Nair, Vice Chairman

and

Hon^{ble} Mr R Rangarajan, Administrative Member.

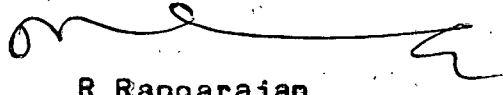
JUDGMENT


C Sankaran Nair (J), Vice Chairman

We have heard learned counsel for the petitioner
and the Standing Counsel for the respondents.

2 We direct that the result of the selection may
be announced after assessing merits of the applicant also,
in accordance with law. Respondents shall consider all
the contentions raised herein, though we do not propose
to consider them and express any opinion.

3 Application disposed of. No costs.


R Rangarajan
Administrative Member


C Sankaran Nair (J)
Vice Chairman

7-7-1993